

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 106(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: Subhash Manocha & Ors.

V/s.

M/s. Galaxy Sports Shoes Company Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1	Mr. A.S. CHANDIDA	SR. ADV	for Respondents	Shashij Kumar
2	MANMEET KAUR	ADV		
3	CHAND CHOPRA	ADV		
4	TARANG GUPTA	ADV		
5	SHARAD RAJWANSHI	PLI		

1.	UK Chaudhary, Sr. Adv.	for Petitioners	}
2.	Ranjana Roy Ipswari, Adv.		
3.	Ajit Yadav, Adv.		
4.	Varudha Sen, Adv.		

Order

For orders, see order in CP 86(ND)/2016.